

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 95/(MAH)/2015  
CA No. 22/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.  
V/s.  
M/s. Celadon Real Estate Advisors Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act  
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Zaid Ansari	Adv. for Respondent No. 2	<u>Ansari</u>
2.	Mr. VV Deshmukh i/b babli Shah	Adv. for Respondent No. 1	<u>VVZ</u>
3.	Mr. Santosh Paul Ms. Nidhi Singh Ms. Chaitrika Patki i/b Vidhii Par	Counsel Adv. for Petitioners <u>ORDER</u>	<u>Chaitrika</u>

CA No.54 to 56/2016 & 15 to 23/2017 in TCP 91 to 96/397-398/NCLT/MB/MAH/2015

On the additional Affidavit filed by the Petitioner, the Respondent side is directed to file reply within one week hereof, rejoinder, if any, within three days thereof.

List this matter for final hearing on 27.6.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)